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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP	-	Await	252(3)	Navachethan Retirement Residency Pvt. Ltd.,
No.193/BB/201 7		report from ROC		Vs ROC

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

**SIGNATURE** 

NO. & PHONE NUMBER

1. SAJI. P. JOHN Advoice for potition

## <u>ORDER</u>

Counsel for Petitioner is present. Report from ROC-Karnataka, Bangalore is received. Heard Counsel. List it for orders on 20/02/2018.

Member (T)

Member (J)